

Rev Appl. NO 32/02

OA 437/94

OR

Rev Appl. 32/02 filed by

Sr. S.K. Ray, Adv. on behalf

of the applicant in OA 437/94

which was decided on 28-1-02

By Hon. Mr Justice R.R.K Trivedi, VC

& Hon Maj Gen. K.K. Srivastava AM

Submitted.

hph

3-402

(By circulation)

05.7.2002

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application ^{is} for review of order dated 28.1.02 passed in OA 437/94, has been filed on 15.3.02. We have perused the order under review and the ^{"application"} ~~review~~ and we do not find any apparent error on the face of record calling for our interference.

The review application is accordingly rejected.

MEMBER(A)

VICE CHAIRMAN

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